Annexure-3

Name of the corporate debtor: **Amboini Property Pvt. Ltd.** **Date of commencement of CIRP:** **10-09-2019** **List of creditors as on: 14.04.2021**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ICICI Bank Ltd	L65190GJ1994PLC021012	24.09.2019	1208,05,855	1208,05,855	Term Loan	Etntire amount	ShortFall amout will be covered by Corporate Guarantee from Real Value Promoter Pvt. Ltd. and Personal Guarantee from Mr. V S Suresh & Mr. R. Damodaran	No	4.69	0	0	0	0	
2	ASK Investment Managers Ltd.	U65993MH2004PLC147890	24.09.2019	18252,80,395	18252,80,395	Arbitration Award	Etntire amount		No	71.01	0	0	0	0	
	Total			**19460,86,250**	**19460,86,250**										